

Railway Brakemen in Olavakkot Division

1506. Shrimati Parvathi Krishnan: Will the Minister of Railways be pleased to state:

(a) whether the Government of India have received any representation from brakemen of Olavakkot Division on the Southern Railway regarding the denial of promotions to them; and

(b) the action Government have taken to redress their grievances?

The Minister of Railways (Shri Jagjivan Ram): (a) Yes.

(b) There has been no denial of promotion to the Brakemen as the quota allotted for them has been fully implemented.

Holiday Homes for P. & T. Employees

1507. Shri Tangamani: Will the Minister of Transport and Communications be pleased to state.

(a) whether there are Holiday Homes for the Posts and Telegraphs employees in North India; and

(b) if so, whether such Holiday Homes are proposed to be set up in South India in places like Courtallam, Ooty and Kodaikanal?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) Proposals to start similar Homes in places like Kakinada, Coonoor, Podanur, Bhavanisagar, Kodaikanal, Dhanushkodi, Ooty, and Kotagiri in the South have been examined from time to time but could not be put through so far on account of non-availability of suitable accommodation or high rentals. Efforts however will be continued in this behalf.

Installation of 'Bulk Sugar Loader' Plant at Ports

1508. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a new type of plant better known as 'Bulk Sugar Loader' is being installed in the ports of the sugar exporting countries of the world; and

(b) if so, whether the Government of India are considering similar installation at Indian ports?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes. Bulk loading facilities are reported to be in use in the Hawaii Islands for exporting raw sugar to refineries in the U.S.A.

(b) No.

Railway Accidents

1509 Shri Tangamani: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 689 on the 17th August, 1957 and state:

(a) whether compensation has been paid to the families of 23 deceased persons who met with their death in the accidents on 2nd June, 1957 and 22nd June, 1957, on the Central Railway,

(b) whether compensation has been paid to the 28 grievously injured persons; and

(c) if so, the amount so far paid?

The Minister of Railways (Shri Jagjivan Ram): (a) to (c). Regarding the accident which occurred on 2nd June, 1957, no compensation as such has yet been paid as the Claims Commissioner originally proposed could not take up the post and appointment of another person is under consideration. But an *ex gratia* payment totalling Rs. 1,585 has been made to 23 injured persons, besides which the cost of treatment of injured persons, in public hospitals,

amounting to Rs. 117.96 was also met by the Railway.

So far as the accident at Chata on 22nd June, 1957, is concerned, no claims have yet been received.

Railway Employees

1510. Shri Harish Chandra Mathur: Will the Minister of Railways be pleased to state the strength of each of the various categories of officers and ministerial staff as on the 31st March, 1950, 1954 and 1957 in the (i) Railway Board (ii) Zonal Headquarters and (iii) on Executive Jobs in Divisions?

The Minister of Railways (Shri Jagjivan Ram): The information is being collected and will be laid on the Table of the Sabha.

Electric Track Recorders on Railways*

1511. Sardar A. S. Saigal: Will the Minister of Railways be pleased to state:

(a) the number of Electric track recording cars in India;

(b) the name of the person who first produced it in India;

(c) whether there is any proposal to have more electric track recorders;

(d) The average mileage of this car test in the whole of India in a year; and

(e) how many Hallade Track recorders Indian Railways are having?

The Minister of Railways (Shri Jagjivan Ram): (a) One only.

(b) Mr. H. J. Mulleneux, Chief Electrical Engineer of the ex-G.I.P. Railway in 1937-38.

(c) No, Sir. However, one Mechanical track recording car is on order.

(d) The electric track recording car tests about 13,000 miles of track on an average every year.

(e) Ten.

P. & T. Strike Emergency

4512. { Shri Supakar:
Shri M. D. Mathur:
Shri Morarka:

Will the Minister of Transport and Communications be pleased to state:

(a) the total expenses incurred by Government in the preparations to meet the emergency of the proposed strike by Posts and Telegraphs Employees on the 8th-9th August, 1957;

(b) how much of the above expenditure was of a temporary nature and how much of a permanent nature; and

(c) the details of the total expenditure incurred?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). Information is being collected and will be placed on the Table of the Lok Sabha.

Roads in Backward Areas of Bombay

1513. Shri Chandra Shanker: Will the Minister of Transport and Communications be pleased to state the amount allotted for the construction and repair of roads in the backward areas in Bombay State for the years 1956-57 and 1957-58?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The construction and repairs of roads in the backward areas in Bombay State are the responsibility of the State Government and no amount has been allotted by the Government of India during 1956-57 and 1957-58 for this purpose.

Foot-Over-Bridge at Sholapur Railway Station

1514. Shri Sonavane: Will the Minister of Railways be pleased to state:

(a) at what stage the construction of a foot-over-bridge or preliminaries